## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

MA No.71/(MAH)/2017 CP No. 66/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Sulochana Neelkant Kalyani

V/s

Takale Investment Co & Ors

SECTION OF THE COMPANIES ACT: 58,241 to 244 of the Companies Act, 2013.

| S. No. | NAME                                      | DESIGNATION   | N SI               | GNATURE |  |
|--------|---|---|--------------------|---------|--|
| 1.     | Rohan Rajadhyeksher for R2<br>Connect 1/5 |   | 2 3                | ANY     |  |
|        | Ms. Kaus                                  | enthess<br>on bonotrola<br>Tustal Goradia                   | Respondent<br>NO-1 | Kowen   |  |
|        | - 1 : 1 : 1 : 1 : 1 : 1 : 1 : 1 : 1 : 1   | NA BORKUTE<br>UKAK ASSOUATES                                | RESPONDENT<br>NO.5 | Krielne |  |
|        | Ashish Kamal<br>Mardlik, Visi             | dan and Ma.  to alw Sachin  lal Shriyan e  i/b Khailan e lo | Petitioner         | W       |  |

## **COMMON ORDER.**

CP. 63/58, 241/NCLT/MB/MAH/2017 CP. 64/58, 241/NCLT/MB/MAH/2017 CP. 65/58, 241/NCLT/MB/MAH/2017 CP. 66/58, 241/NCLT/MB/MAH/2017

## CP. 67/58, 241/NCLT/MB/MAH/2017 CP. 68/58, 241/NCLT/MB/MAH/2017

- 1. In respect of all these 6 Petitions Learned Representatives representing respectively the rival parties are present.
- 2. There are certain Applications (MA 68/2017 to 73/2017) pending in these Petitions yet to be decided.
- 3. The Petitioner is seeking order of consolidation with another Petition bearing CP No.21/2016. In the said Petition the question of maintainability is pending for disposal; however the arguments are in progress.
- 4. If these six Petitions are clubbed with the said other Petition then the pleading shall be very bulky and the issues may get mixed up.
- 5. Hence it is decided that these six Petitions being filed much later and not along with the said other Petition, therefore need not to be tagged together.
- 6. As a result these six Petitions are now listed for hearing on 12/06/2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 20.04.2017